

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**TA (AT) (Competition) No. 10 of 2017**  
**(Old Appeal No. 48/2016)**

**IN THE MATTER OF:**

**Shree Cement Limited**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Pranjal Prateek and Mr. Aman Singh Baroka, Advocates.**

**O R D E R**

**09.08.2019** Let the Fixed Deposit Receipt be renewed for another period of three months from the date of Maturity.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/gc